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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.05.2025

NOTICE

Please take notice that the following matters listed in the Court - IV on 28.05.2025 at 02:00 PM will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1450 of 2022 & I.A. No. 4561, 4562, 4563 of 2023 Part Heard	Armaan Casa Pvt. Ltd. Vs. Ireo Pvt. Ltd.	Shikha Tandon	Roohe Hina Dua Abhimanyu Bhandari Ananya Sikri
2.	Comp. App. (AT) (Ins) No. 859 of 2024 Part Heard	Niraj Rathore & Anr. Vs. Ankit Goel & Ors.	Varsha Banerjee	Sandeep Vij Nimish Kumar Nihaj C
3.	Comp. App. (AT) (Ins) No. 708 of 2024 Part Heard	Niraj Rathore & Anr. Vs. Ankit Goel & Ors.	Mahima Ahuja	Amar Vivek Ritika Gaur-R1 Akshay Joshi Akhand Pratap Singh-R2